

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00605/2018**

**Dated Monday the 4<sup>th</sup> day of June Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)**

R. Jayabarathy  
No. 82, West Mada Street  
Kaladipet, Tiruvottiyur Post  
Chennai – 600019. .. Applicant

**By Advocate M/s. Ratio Legis**

**Vs.**

1. Union of India, rep. by  
The General Manager  
Southern Railway  
Park Town, Chennai – 600 003.
2. The Senior Divisional Personnel Officer  
Chennai Division  
Southern Railway  
Chennai 600 003. .. Respondents

**By Advocate Mr. P. Srinivasan**

**ORAL ORDER**

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

Heard both sides. The applicant has filed this OA seeking the following relief:-

“To call for the records related to the service to late G. Rajagopal in the Railway service and the representation dated 11.05.2017 (Annexure-A2) by the applicant and to direct the respondents to extend the benefit of family pension with admissible interest in terms of Rule 75 of the Pension Rules to the applicant with effect from 07.12.2002 and to pass such other order/orders”

2. It is submitted that the applicant's representation for family pension is pending with the competent authority for over 14 months. The applicant was directed to submit certain documents which she had complied with on 11.05.2017. However, on an application seeking information under RTI Act, the applicant was informed that her request was still under process. Accordingly it is submitted that the applicant would be satisfied if the respondents are directed to take a decision on the applicant's representation within a time limit to be specified.

3. Mr. P. Srinivasan takes notice for the respondents.

4. Keeping in view the limited relief sought and without going into the substantive merits, the respondents are directed to consider the representation of

the applicant for family pension within a period of two months from the date of receipt of copy of this order.

5. OA is disposed of at the admission stage.

(R.Ramanujam)  
Member(A)  
04.06.2018

AS